NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/14/2017

NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED

UNDER SECTION :241/242 of companies act 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

D Chandramouli Prabhakar

R Pithvirgi Pandian

Counsel for Respondents

Shandramoul

R. MOORTHY.

course for relitioner

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for R5 filed counter and served copy of the same to the other side. Time extended for counsel for petitioner to file rejoinder. Put up on 21.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)